

**GOVERNMENT OF INDIA
MINISTRY OF AYUSH**

**LOK SABHA
UNSTARRED QUESTION NO.3982
TO BE ANSWERED ON 24TH MARCH, 2023**

PROMOTION OF AYUSH SYSTEM

3982. SHRI MOHANBHAI KALYANJI KUNDARIYA:

Will the Minister of **AYUSH** be pleased to state:

- (a) the details of funds allocated and utilised for the promotion of AYUSH in State of Gujarat, district-wise;
- (b) whether the allocated funds are fully utilised, if not, the reasons for non-utilisation of funds and the steps taken by the Government to utilise the entire funds in a time bound manner;
- (c) whether the Government has any plans to set up AYUSH dispensaries, hospitals and issue any guidelines to all the districts of Gujarat for the purpose; and
- (d) if so, the details thereof, district-wise?

ANSWER

**THE MINISTER OF AYUSH
(SHRI SARBANANDA SONOWAL)**

(a) & (b) Ministry of Ayush is implementing the Centrally Sponsored Scheme of National AYUSH Mission (NAM) through State/UT Governments including Gujarat for development and promotion of AYUSH and providing financial assistance to them as per the proposals received in their State Annual Action Plans (SAAPs). Under NAM, as per the proposals received from the State Government of Gujarat through their SAAPs, grant-in-aid of Rs. 8634.008 lakhs has been allocated / released to them for different activities to promote AYUSH and they have reported an expenditure of Rs.7615.385 lakhs. However, no grant-in aid is being released district-wise. Though implementation of the Scheme comes under the purview of the State Government, Ministry of Ayush is being continuously pursued with State/UT Governments towards timely implementation of the activities and proper utilization of the funds provided under the scheme. Besides timely release of funds, the Ministry also keeps focus on efficient implementation through various monitoring mechanism apart from regular regional review meetings and physical field visits.

(c) & (d) Public Health being a State subject, setting up of AYUSH dispensaries and hospitals comes under the purview of the respective State/UT Governments. Under the NAM scheme, financial assistance is provided for constructing a building to establish a new AYUSH dispensary

in the area where no AYUSH facilities are available. Further, financial assistance is also provided for the setting up of 50/30/10 bedded Integrated AYUSH Hospitals. The State/UT Governments may avail the eligible financial assistance by submitting suitable proposals as per the NAM guidelines. Under this scheme, Ministry of Ayush has approved Rs.150.00 Lakhs during the year 2022-23 for setting up of 50-bedded Integrated AYUSH Hospital at Surat, Gujarat.
